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## Chhattisgarh Rajya Pichhada Varg Ayog (Sanshodhan) Act, 2007

3 of 2008

[08 February 2008]

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# Chhattisgarh Rajya Pichhada Varg Ayog (Sanshodhan) Act, 2007

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[08 February 2008]

An Act to amend the Chhattisgarh Rajya Pichhada Varg Ayog Adhiniyam, 1995. Be it enacted by Chhattisgarh Legislature in the Fifty-eighth year of Republic of India as follows:-- \* Published in Chhattisgarh Rajpatra (Asadharan) dated 8-2-2008 Page 60(1).

### 1. Short Title And Commencement :-

- (1) This Act may be called the Chhattisgarh Rajya Pichhada Varg Ayog (Sanshodhan) Act, 2007.
- (2) It shall come into force from the date of its publication in the Official Gazette.

### 2. Amendment Of Section 3:-

In the Principal Act,--

In clause (a) of sub-section (2) of Section 3, for the word "three" the word "seven" and in proviso for the word "one" the word "three" shall be substituted.